

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 203
(CAA)-39(PB)/2019

IN THE MATTER OF:

Smart Commodity Brokers Pvt. Ltd. and
Smart Equity Brokers Pvt. Ltd.

.... Applicant/petitioners

Order under Section 230-232

Order delivered on 13.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)
PRESENTS

For the Petitioner(s):- Mr. Rajan Khanna, Adv.

ORDER

Arguments heard. Order reserved.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)